

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(74)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/56/2016
NAME OF THE PETITIONER(S) : OFS Industries Pvt Ltd & Another
NAME OF THE RESPONDENT(S) : First City Capital Investments Ltd & 15 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) A.V.S. MADHUSUDHAN

R7, R8

2. P. Thiruganathan

R-4

3. ASHOK VISWANATH

R9, R10 & R11

4. J. DEV ESTHVAR
For M/s. Shivakumari &
Suresh A

Counsel for
R1, R2, R6, R12-16

A. V. Madhan
For R. Venkatesh Kumar

Ashok Viswanath
Counsel for R9, R10 & R11.
J. Dev Esthvar

ORDER

Counsel for petitioner present and filed written submissions. Counsel for R1, R2, R6, R12 to R16, Counsel for R4, Counsel for R7 & R8 and counsel for R9, R10 & R11 are present and prayed time for filing written submissions. Time extended at their request. Put up on 14.11.2017 at 10.30 A.M.

-S-D
K Anantha Padmanabha Swamy
Member (Judicial)

bc